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Title: Introduction of the Indian Penal Code (Amendment) Bill, 2011 (Insertion of new section 376E).

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SHRI M.K. RAGHAVAN (KOZHIKODE): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

SHRI M.K. RAGHAVAN : Sir, I introduce the Bill.
